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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 830/2022, CM APPL. 2341/2022 & CM APPL. 55932/2023

VISHNU CHOUDHARY

..... Petitioner

Through: Mr. Rishi Sood, Advocate with

Mr. Prafull Singh Chandel, Advocate.

versus

UNIION OF INDIA & ORS.

..... Respondents

Through: Mr. Satya Ranjan Swain, Sr. Panel

Counsel with Mr. Kautilya Birat,

Advocate for R-1.

Mr. Sameer Vashisht, ASC for GNCTD with Mr. Vanshay Kaul,

Advocate for R-2,6,7,8 & 9.

Ms. Seerat Deep Singh, Advocate on behalf of Mr. Adarsh Chamoli,

Advocate for R-3.

Mr. Mukesh Gupta and Mr. Arnav

Gupta, Advocates for R-4/MCD.

CORAM:

HON'BLE DR. JUSTICE SUDHIR KUMAR JAIN ORDER

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19.01.2024

- 1. The matter has been received on transfer.
- 2. List on 09.04.2024.

DR. SUDHIR KUMAR JAIN, J

JANUARY 19, 2024

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